

(b) if so, the names of those Airline and reaction of those Airlines?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER):

(a) and (b) Yes, Sir. Calcutta has been offered in the recent past to the airlines of Netherlands, Poland, Bulgaria, Spain, Austria, Turkey, Yugoslavia, Singapore, UAE and Jordan. Out of these, airlines of Bulgaria, Poland, Singapore Yugoslavia, UAE and Jordan have accepted the offer to operate to Calcutta.

**Air India flight 428 to touch Calcutta**

847. SHRI RAMNARAYAN GOSWAMI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to touch Calcutta by Air India flight 428 which has been started recently between Delhi and Singapore;

(b) if so, when and the details thereof; and

(c) if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER):

(a) No, Sir.

(b) Does not arise.

(c) The existing traffic potential from Calcutta to Singapore is inadequate for sustaining commercially feasible direct service or including Calcutta as an intermediate point on Delhi-Singapore services.

**Double rail line from Saheb Gunj to New Farakka**

848. SHRI MUSTAFA BIN QUASEM:

SHRI DEBENDRA NATH BARMAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for a double line from Saheb Gunj to New Farakka via Malda Town in West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):

(a) Doubling of rail line from Sahebganj Link Cabin to Malda Town via New Farakka is an approved work.

(b) It was approved in 86-87 Budget at an anticipated cost of Rs. 29.81 crores. Outlay for 87-88 is Rs. 5.53 lakhs for preliminary works like soil investigation, finalisation of plans etc.

(c) Does not arise.

**Cancellation of visit of school boy cricketers to U.K.**

849. SHRI MOSTAFA BIN QUASEM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a team of the School-boy Cricketers were deprived of their scheduled visit to J.K.;

(b) if so, what are the reasons therefor; and

(c) what remedial action Government have taken on this matter?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) No such proposal was received by Government.

(b) and (c) Do not arise.